

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH – COURT NO – I

Central Excise Appeal No. 727 of 2008

(Arising out of Order-in-Original No. 06/2008 dated 24.03.2008 passed by Commissioner
of Customs & Central Excise Hyderabad)

**THE COMMISSIONER OF CUSTOMS
& CENTRAL EXCISE**

Appellant

Hyderabad-III Commissionerate
LB Stadium Road,
Basheerbagh,
Hyderabad -5 00 004

**M/s THE KARNATAKA HANDLOOM
DEVELOPMENT CORPORATION LTD.,**

Respondent

Tank Road, Priyadarshini Commercial Complex,
Ulsoor,
Bangalore

Appearance

Shri Mir Anwar Mohiuddin, Adv for the Appellant.

Shri G. Sudhakar, Authorised Representative for the Respondent.

**CORAM: HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER
(TECHNICAL)**

DATE OF HEARING: 09.04.2019
DATE OF DECISION: 09.04.2019

The appeal is disposed of. For order, see order of date 09/04/2019 in
Central Excise Appeal No. 821 of 2008.

**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

**(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**

